

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
SOURCE DOT COM PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Source Dot Com Private Limited
2.	Date of incorporation of corporate debtor	18/01/2008
3.	Authority under which corporate debtor is incorporated / registered	ROC Shillong
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72200ML2008PTC008301
5.	Address of the registered office and principal office (if any) of corporate debtor	J.Poshna, Upper Kench's Trace Near Bethesda Hospital, East Khasi Hills, Shillong, Meghalaya, India, 793004
6.	Insolvency commencement date in respect of corporate debtor	21.05.2025 (Order received on: 25.05.2025)
7.	Estimated date of closure of insolvency resolution process	17.11.2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Resurgent Resolution Professionals LLP (Authorized Signatory- Mr. Sudhir Chandi) IBBI/IPE-0084/IPA-3/2022-23/50018
9.	Address and e-mail of the interim resolution professional, as registered with the Board	legal@resurgentindia.com Resurgent Resolution Professionals LLP, 905, 09th Floor, Unitech Business Zone, Tower C, Sector 50, Gurugram, Haryana 122018.
10.	Address and e-mail to be used for correspondence with the interim resolution professional	cirp.sourcedot@resurgentpl.com Resurgent Resolution Professionals LLP, 905, 09th Floor, Unitech Business Zone, Tower C, Sector 50, Gurugram, Haryana 122018.
11.	Last date for submission of claims	09.06.2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://drive.google.com/drive/folders/1DcR07uDNnbxYPIJosvzXZ3kzx0uo9kBY?usp=sharing Physical Address: Resurgent Resolution Professionals LLP, 905, 09th Floor, Unitech Business Zone, Tower C, Sector 50, Gurugram, Haryana 122018.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **Source Dot Com Private Limited** on 21.05.2025 (Order received on 25.05.2025).

The creditors of **Source Dot Com Private Limited**, are hereby called upon to submit their claims with proof on or before **09.06.2025** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

**Resurgent Resolution Professionals, LLP
(Authorized Signatory- Mr. Sudhir Chandi)**

Date: 26.05.2025
Place: Delhi NCR